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BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.477/2022

IN THE MATTER OF:

RAJENDER GANGSARI

...APPLICANT

-VERSUS-

STATE OFUTTARAKHAND & ORS.

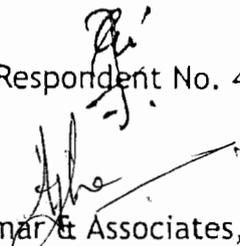
...RESPONDENT

I N D E X

Sl. No	Particulars	Pages
1.	Affidavit on behalf of Respondent No.4 in compliance of the order dated 06.11.2025 passed by the Hon'ble Tribunal.	1-3
2.	Annexure R-4/1 True Copy of Communication dated 29.01.2026 received from Dehradun Smart City detailing the progress on treating the waste.	4
3.	Annexure R-4/2 True Copy of the chart showing treatment of legacy month-wise.	5

Respondent No. 4

Through


Manish Kumar & Associates,
Advocates for Respondent No.4,
18, Todarmal Road,
New Delhi-110001
Ph. 011-41526833

E-mail: manishkumarandassociates@gmail.com

New Delhi
Dated: 30.1.2026



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ORIGINAL APPLICATION NO.477/2022

IN THE MATTER OF:

RAJENDER GANGSARI

...APPLICANT

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STATE OF UTTARAKHAND & ORS.

...RESPONDENT

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4 IN COMPLIANCE OF THE
ORDER DATED 06.11.2025**

I, Namami Bansal, aged about 33 years, currently posted as Municipal Commissioner, Municipal Corporation Dehradun, do hereby solemnly affirm and state as under:

1. That I am the duly Authorised Person on behalf of Respondent No.4, as such I am fully conversant with the aforementioned matter as such, I am competent to swear the present affidavit.
2. That in compliance of the Order dated 06.11.2025 of this Hon'ble Tribunal, the present Affidavit is being filed.
3. That vide affidavit dated 14.11.2024, the Deponent had informed this Hon'ble Tribunal that the legacy waste estimated to be 4,22,000 MT will be likely to be cleared/remediated within 20 months, which 20-months period is due to expire in July, 2026.
4. It is humbly submitted that, Respondent No. 4, undertook the effort to remedy the legacy waste, and despite adverse conditions, through its agency



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out of 4,22,000 MT was able to treat 1,37,156.61 MT as was disclosed in the affidavit dated 3.11.2025.

5. It is respectfully submitted that as on 29.01.2026, as informed to the deponent by the agency undertaking the task of treatment of legacy waste, has informed the deponent vide communication dated 29.01.2026 that it has successfully treated 2,04,506.09 MT legacy waste, and the balance legacy waste will be treated until 9.08.2026. True Copy of the communication dated 29.01.2026 is enclosed herewith and marked as Annexure R-4/1.

6. It is also brought to the notice of this Hon'ble Tribunal that due to unprecedented rain during the months of May, 2025 to October, 2025, the progress in treating the legacy waste got drastically affected, yet the agency was able to continue with the task of treating the legacy waste as under:

May, 2025	6,250.74 MT (Despite rain intermittent)
June, 2025	10,812.83 MT (Despite rain intermittent)
July, 2025	3,780 MT (Heavy rain)
August, 2025	0 (unprecedented and continuous rain)
September, 2025	3,360 MT (Heavy Rain)
October, 2025	6,581.68 (Despite rain intermittent)

7. It was only from November, 2025 when the rain had stopped, the agency could reach treatment 23,112.5 MT and is continuing on the same pace. A chart





कार्यालय परियोजना प्रबन्धक
देहरादून स्मार्ट सिटी परियोजना क्रियान्वयन इकाई
लोक निर्माण विभाग
777, सात्विक टावर कौलागढ़ रोड राजेन्द्रनगर देहरादून



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पत्रांक 51/अनुबन्ध
सेवा में,

दिनांक 29/01/2026

मुख्य नगर स्वास्थ्य अधिकारी,
नगर निगम, देहरादून।
विषय:- शीशमबाड़ा प्रोसेसिंग प्लान्ट के भूमि भरण स्थल में एकत्रित लीगेसी वेस्ट के निस्तारण प्रक्रिया का मा0 एन0जी0टी0 में आगामी सुनवाई से पूर्व प्रगति रिपोर्ट आख्या के सम्बन्ध में।
महोदय,

उपरोक्त विषयक अवगत कराना है कि वर्तमान में शीशमबाड़ा स्थित लीगेसी वेस्ट निस्तारण का कार्य इस कार्यालय के अन्तर्गत गठित अनुबन्ध सं0 41/S.E.-9th/2024-25 दिनांक 10.12.2024. के अन्तर्गत मै0 इन्वायरमेन्ट टेक्नों द्वारा करवाया जा रहा है। वर्तमान तक उक्त कार्य की भौतिक प्रगति निम्नानुसार है:-

1. लीगेसी वेस्ट प्रोसेस्ड- 204506.09 MT
2. R.D.F. डिस्पोजल- 44234 MT
3. Inert डिस्पोजल- 27730.28 MT
4. C&D डिस्पोजल- 476.97 MT
- कुल डिस्पोजल- 72441.26 MT

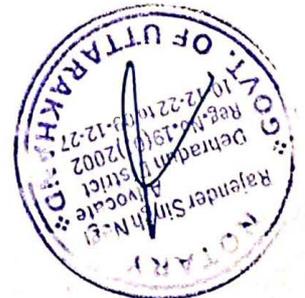
उपरोक्त के क्रम में यह भी अवगत कराना है कि वर्णित अनुबन्धानुसार लीगेसी वेस्ट निस्तारण कार्य को 09 अगस्त 2026 तक पूर्ण किया जाना है।

Pa 29/1/26
परियोजना प्रबन्धक,
देहरादून स्मार्ट सिटी(पी0आई0यू0)
लो0नि0वि0 देहरादून।

प्रतिलिपि:-

1. नगर आयुक्त, नगर निगम देहरादून को सादर सूचनार्थ प्रेषित।
2. सहायक परियोजना प्रबन्धक, देहरादून स्मार्ट सिटी (पी0आई0यू0) लो0नि0वि0 देहरादून को उपरोक्तानुसार आवश्यक कार्यवाही हेतु प्रेषित।

परियोजना प्रबन्धक,
देहरादून स्मार्ट सिटी(पी0आई0यू0)
लो0नि0वि0 देहरादून।



ENVIRONMENTAL TECHNO- SHEESHAMBADA	
LEGACY PROCESSING REPORT MONTH WISE -2025	
MONTH	PROCESS IN MT
JANUARY	36561
FEBRUARY	14245.88
MARCH	33389.78
APRIL	23768.99
MAY	6250.74
JUNE	10812.83
JULY	3780
AUGUST	0
SEPTEMBER	3360
OCTOBER	6581.68
NOVEMBER	23112.5
DECEMBER	25158.92
JANUARY- 26 TIL 23RD	17484.37
TOTAL	204506.69

Rain intermittent

Rain intermittent

Rain

Rain

Rain

Rain



सहायक परियोजना प्रबन्धक
देहरादून स्मॉल सिटी पी० आई० यू०
लो० नि० वि० देहरादून

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